GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3033 ANSWERED ON:15.03.2013 FACILITY TO MSCS Dhurve Jyoti

Will the Minister of FINANCE be pleased to state:

(a) whether any proposal to permit Sub-membership of National Clearing House to the Multi State Co-operative Societies (MSCS) working in the field of credit is under consideration of the Government;

(b) if so, the details thereof;

(c) whether the Reserve Bank of India (RBI) has any proposal to provide ATM and RTGS/NEFT connectivity to the Multi State Cooperative Societies; and

(d) if so, the details and current status thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (d): No, Sir. However, to popularize the electronic payment system in the country and to make available the electronic channels of fund transfer to the larger population of the country, the Reserve Bank of India (RBI) has liberalized access criteria for centralized and decentralized payment systems in the country, including for the Real-Time Gross Settlement (RTGS); National Electronic Fund Transfer (NEFT); membership to Clearing Houses, Electronic Clearing Service (ECS), the National Electronic Clearing System (NECS); and the Regional Electronic Clearing Service (RECS); etc. Vide its circular dated 09.04.2012, RBI has further expanded the sub-membership route to enable all licenced banks to participate in the centralized payment systems. The licenced banks may also access the National Financial Switch for routing inter-bank ATM transactions, in accordance with the access criteria and other stipulations of RBI and the National Payment Corporation of India (NPCI).